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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri RatakondaMurali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.		T.P. No.	Purpose	Section	Name of the Parties
No.					M/s. / Mr.
CP(IB)	No.	-	For	Rule-6	M/s Gupshup Technologies Pvt Ltd Vs M/s
12/BB/			compliance		Zopsmart Technologies Pvt Ltd.
2018					

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE REPRESENTATION TO WHOM			
ţ.	BIJU·T·M	Ms. Gupshup Technologies Arthur			
	7259006007	Pub. Ltd.			

## ORDER

Counsel for Petitioner is present. He has filed memo seeking time for compliance. Time is extended till 19/02/2018 for compliance as a last chance.

Member (T)

Member (J)